

PROF. SIDDHESHWAR PRASAD : Har-
yana has achieved 100 per cent, electri-
fication.

SHRIMATI SUMITRA G. KULKARNI:
Lowest 7

AN HON. MEMBER: Uttar Pradesh. AN

HON. MEMBER : Madhya Pradesh. AN

HON. MEMBER: Gujarat. AN HON.

MEMBER: Bihar.

**Law and Order situation in the Area under
Sarai Rohilla Police Station, Delhi**

•514. SHRI SASANKASEKHAR SAN-
YAL : SHRI SALIL KUMAR
GANGULI :

Will the Minister of HOME AFFAIRS be
pleased to state:

(a) whether Government have recently
received any representation from the residents
of Trinagar regarding deteriorating law and
order situation in the area under Police Station
Sarai Rohilla, Delhi;

(b) whether Government have conducted
any enquiry in this regard; if so, the out-
come of the enquiry; and

(c) if the answer to part (b) above be
in the negative, what are the reasons there-
for?

THE MINISTER OF STATE IN THE
MINISTRY OF HOME AFFAIRS (SHRI OM
MEHTA): (a) No such representation has
been received from the residents of Trinagar.

(b) and (c) Do not arise.

SHRI SALIL KUMAR GANGULI: No
supplementary, Sir.

The question was actually asked on the
floor of the House by Shri Salil Kumar
Ganguli.

SHRI KHURSHED ALAM KHAN:
Apart from the unsatisfactory law and order
situation in Sarai Rohilla police station, there
are other places like Salempur and Khichri-
pur, which may be new names for the hon.
Minister, where the situation is also not
good. I would like to know whether it is
a fact that the present police set-up and
strength is inadequate to meet the require-
ments adequately. What steps are being
taken to improve it? Has the number of
criminal cases not increased day by day?

SHRI OM MEHTA: I strongly refute
the charge that there is an unsatisfactory
law and order situation in Trinagar. There
has been a lot of improvement as compared
to last year. When you go through the
cases which have come to our notice, you
will see that it has decreased. If you like,
I can give you the number also. In 1974
when the number of murders was 10, in
1975 it has been reduced to 5. The other
position is as under:

	1974	1975
Attempt to murder .	12	6
Dacoity
Riots	16	6
Robbery	25	14
Motor vehicle thefts.	26	16
Other thefts . . .	482	388
Burglary	141	121
Misc. IPC	408	306
TOTAL	1,120	872

So, there is a definite decrease in the
crime rate in this year. At the same time,
when the hon. Member wants that we
should strengthen the police, I would like
to inform him that this question is always
under review and whenever we feel that
in some police station or somewhere the
police force is to be strengthened, it is
always done.

श्री ओम प्रकाश त्यागी : क्या मंत्री महोदय को यह जानकारी है कि दिल्ली में जितनी तंजी के साथ कॉलोनीज का विस्तार हुआ है उस हिसाब से पुलिस स्टेशन या पुलिस चौकियां बिल्कुल कम हैं और यही कारण है कि दिल्ली की जिनगी बाहर सर्विस की कॉलोनीज हैं उन सभी में ला एण्ड आर्डर का प्रबलम पैदा हुआ है ? क्या सरकार वहां पुलिस चौकियों को बढ़ाने के बारे में विचार करेगी ?

श्री ओम महंता : मैंने अभी कहा कि जब जब जरूरत पड़ती है हम पुलिस चौकियां खोलते हैं । अभी हाल में कई चौकियां खोली गई हैं और जब जरूरत पड़ी तो यहां त्रिनगर को डिवाइड करके और चौकी हमने खोली है, जैसे पुलिस स्टेशन अशोक विहार । जहां भी क्राइम के इंसिडेंस ज्यादा होते हैं हम खोलते हैं । अगर कोई स्पेसिफिक जगह ऐसी बताएं जहां पर केसेज बढ़ रहे हैं तो मैं देखूं . .

श्री ओम प्रकाश त्यागी : क्राइम की क्या है, कहां खोलते हैं ?

श्री ओम महंता : जहां जहां से क्राइम रिपोर्ट ज्यादा आती है हम खोलने की कोशिश करते हैं ।

Broadcasting of Bengali Programme from Delhi

*515. SHRI BHOLA PRASAD : SHRI
KALYAN ROY : T SHRI BIR
CHANDRA DEB
BURMAN : SHRI SALIL
KUMAR GANGULI:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether Government's attention has been drawn to the news item in the 'Patriot'

of the 13th March, 1976 to the effect that the AH India Radio has discontinued daily half-an-hour Bengali programme from 4.30 p.m. to 5 p.m. through external services while other regional language programmes continue as before;

(b) if so, the reasons for which the Bengali programme has been discontinued;

(c) whether Government propose to restore the programme;

(d) whether there is any programme for broadcasting Rabindra Sangeet and other types of Bengali songs from Delhi, if so, the number of programmes, days and time fixed for these, separately;

(e) whether Government propose to introduce some other daily programme in Bengali language from Delhi; and

(f) if not, the reasons therefor?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI VIDYA CHARAN SHUKLA): (a) Yes, Sir.

(b) It has not been considered necessary to continue the Service.

(c) No, Sir.

(d) Yes, Sir. A statement is laid on the Table of the Sabha.

(e) No, Sir.

(f) This is not considered feasible. Statement

Details of the Programmes in Bengali Broadcast from AIR Delhi

- | | | |
|---|---|---------------------------|
| 1. Rabindra Sangeet | 15 minutes | On Sundays on Delhi |
| (Fixed Point)" | | 'A'. |
| 2. Bengali songs and Rabindra Sangeet. | At 7.50 A.M. on Delhi | Every Tuesday and Friday. |
| | *B* in the "Sangam" | day. f> |
| 3. Approved Light Music Artists in Bengali. | They are invited to sing in their normal chunks in Bengali. | |

fThe question was actually asked on the floor of the House by Shri Kalyan Roy.